

ITEM NO.20+21+49

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).162/2023

VISHAL TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.29034/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Writ Petition(s)(Criminal) No(s).39/2023

(FOR ADMISSION and IA No.24930/2023-PERMISSION TO APPEAR AND ARGUE IN PERSON and IA No.27092/2023-APPROPRIATE ORDERS/DIRECTIONS and IA No.27546/2023-APPROPRIATE ORDERS/DIRECTIONS)

Writ Petition(s)(Civil) No(s).201/2023
(FOR ADMISSION)

W.P.(Crl.) No. 57/2023 (PIL-W)
(FOR ADMISSION)

Date : 17-02-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Vishal Tiwari, In-person

Mr. Manohar Lal Sharma, In-person

Mr. Prashant Bhushan, Adv.

Ms. Neha Rathi, Adv.

Mr. Ramesh Kumar Mishra, AOR

Mr. Kamal Kishore, Adv.

Mr. Varun Thakur, Adv.

Mr. Varinder Kumar Sharma, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Akhil Abraham Roy, Adv.
Ms. Surekha Raman, Adv.
Mr. Abhishek Anand, Adv.
M/s KJ John & Co.

Mr. Tushar Mehta, SG
Mr. Kanu Agarwal, Adv.
Mr. Rajat Nair, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Jaideep Gupta, Sr. Adv.
Mr. Ramesh Babu MR, AOR
Ms. Manisha Singh, Adv.
Ms. Nisha Sharma, Adv.
Ms. Jagriti Bharti, Adv.
Ms. Tanya Chowdhary, Adv.
Mr. Rohan Srivastava, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments heard.
- 2 Order reserved.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**